

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION No. 1583  
TO BE ANSWERED ON 12.03.2025

**CREATION OF CAPITAL ASSET (CCA) IN HIMACHAL PRADESH**

**1583 Dr. Sikander Kumar:**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a. whether Government has approved any annual plan and ensured committed liability towards Creation of Capital Asset (CCA) under article 275(1) of the Constitution for the last two years in Himachal Pradesh, if so, the details thereof;
- b. the details of total grant sanctioned by the Central Government for the said project during the last two years to the State of Himachal Pradesh; and
- c. whether the Project Appraisal Committee is formulating any new scheme towards infrastructure development for the welfare of Scheduled Tribes in Himachal Pradesh?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

(a) to (c): Yes, this Ministry has approved the Annual Plan and Committed Liability towards Creation of Capital Assets for the State Government of Himachal Pradesh under the proviso of Grants under Article 275(1) of the Constitution in the last two years i.e. 2022-23 and 2023-24. The total amount of funds released to the State Government of Himachal Pradesh under the proviso to Grants under Article 275(1) of the Constitution was Rs. 1655.00 lakh during 2022-23 and Rs. 1696.45 lakh during 2023-24. The amount of funds released during any financial year depends on the total amount approved by PAC and compliances related to utilization of funds released earlier. The list of activities approved by PAC for the Annual Plan and Committed Liability for the State Government of Himachal Pradesh during last two years i.e. 2022-23 and 2023-24 is attached at **Annexure**.

Under Article 275(1) of the Constitution, Project Appraisal Committee (PAC) is constituted in this Ministry for appraisal and approval of the Annual Plan submitted by the State Government. Towards holistic development (including Infrastructure development), this Ministry has launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024 which comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages to improve access to health, education, Anganwadi facilities which will benefit more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan targets specific tribal-majority villages with populations of 500 or more, where at least 50% are tribal, and villages, in Aspirational blocks, with at least 50 tribal population.

**Annexure**

**Annexure as referred to in reply to Part (a) to (c) of the Rajya Sabha Unstarred Question No. 1583 for answer on 12.03.2025 regarding 'CREATION OF CAPITAL ASSET (CCA) IN HIMACHAL PRADESH' ASKED BY DR. SIKANDER KUMAR:**

**(Rs. In lakh)**

<b>S No.</b>	<b>Activity</b>	<b>Location</b>	<b>PAC Approved Amount</b>
<b>Year 2022-23</b>			
1.	Construction of Teachers' residential complex at GSSS Mane Gompa, Total cost: 150.00	Mane Gompa, ITDP Spiti	150.00
2.	Construction of Civil Hospital at Udaipur, Total cost: 1424.73	Udaipur, ITDP Lahaul	350.00
3.	C/o 38 Anganwadi Centre in Lahaul-Spiti Tribal Area, Total cost: 380.00	ITDP Spiti	380.00
4.	Construction of Samudayak Bhawan. Library-cum Museum Centre at Gemur. Distt. L&S Total cost: 266.16	TDP Lahaul	150.00
5.	Construction of Community Hall & Library building at Kungri, Total cost: 115.00	ITDP Spiti	100.00
6.	Construction of Conference-cum-Library at Komik, Total cost: 375.00	ITDP Spiti	120.00
7.	Construction of Tribal Museum at Chicham Total cost: 475.00	ITDP Spiti	175.00
8.	Construction of Tourism Park-cum-complex at Ladaracha Maidan, Total cost: 750.00	ITDP Spiti	150.00
9.	Construction of Boys Hostel at Kungri Gompa Total cost: 450.00	ITDP Spiti	80.00
	<b>Total amount approved</b>		<b>1655.00</b>
<b>Year 2023-24</b>			
1.	Committed Liability of the activities sanctioned during financial year: 2022-23	Udaipur, Gemur, Komik, Chicham and Kungri	1239.50
2.	Construction of Prefabricated Hostel for EMRS Bharmour, No. of Units-10 rooms, Total Cost-392.00	Holi (8069)	300.00
3.	Construction of Prefabricated Hostel for EMRS Lahaul at Kukumseri, No of Units-10 Rooms, Total cost-363.00	Kukumseri	

4.	Construction of Additional Block at Regional Hospital at Reckong Peo in District Kinnaur, No. of Units- 1, Total Cost-952.18	Reckong Peo	100.00
5.	Construction of EMRS Nichar Boys Hostel (60), Girls Hostel (120) Teachers, Principal and Staff accommodation, Cost- 2214.82	Nichar	400.00
6.	Strengthening of Electricity in Bharmour Areas, No. of Units-1, Total Cost-92.96		
6.1	Estimate for re-conductoring and strengthening of 11kv Gehra feeder in electrical section Garola under ESD Bharmour, No. of Units-1, Total Cost-10.00	Garola(8020)	92.96
6.2	Est. for Augmentation of 250 kva S/Stn to 400 kva Baadi in electrical section Bharmour-I Under ESD Bharmour, No. of Units-1, Total Cost-8.90	Bharmour (8215)	
6.3	Est. for Aug. of 11/0.4 kv 63 kva Pulan to 100 kva in Electrical section Lahal under ESD Bharmour, No. of Units-1, Total Cost-2.86	Pulan(8197)	
6.4	Est. for Prov. Proposed 63 KVA S/stn Sawanpur a/w HT & LT Line at village Upper Sawanpur in Section Bharmour-II UESD Bharmour, No. of Units-1, Total Cost-9.00	Bharmour (8215)	
6.5	Est. for Prov. Proposed 63KVA S/stn ullansa-II a/w HT & LT Line at village Ullansa in Section Garola UESD Bharmour, No. of Units-1, Total Cost-11.00	Garola (8020)	
6.6	Est. for Aug. of 1 phase to 2 phase and 3 phase at village Bantoooh From existing 11/0.4 kv, 63 kva DTR at Bantoooh in electrical section Holi under ESD Bharmour, No. of Units-1, Total Cost-3.45	Holi (8069)	
6.7	Est. For prov. Strengthening & Maintenance of LT Line at Village Dhakog & Mindra in (E) Section Garola UESD Bharmour, No. of Units-1, Total Cost-4.00	Garola (8020)	
6.8	Estimate for Prov. 11 KV G.O Switch or Isolators on main 11 kv line and various spurs/tapping on 11 kv kugti feeder in (E)electrical section Bharmour-I under ESD Bharmour., No. of Units-1, Total Cost-3.00	Bharmour (8215)	
6.9	Est. for prov. 11 KVG.O Switch of isolators on the main, No. of Units-1, Total Cost-3.00		
6.10	Est. for prov. LT Extension to the left-out houses at village sutkar in electrical section Holi under ESD Bharmour, No. of Units-1, Total Cost-3.25	Sutkar(8062)	
6.11	Estimate for Strengthening of 11 kv HT line on 11 kv Nayagram feeder in electrical section Holi under ESD Bharmour, No. of Units-1, Total Cost-7.50	Nayagram (8102)	
6.12	Estimate for Prov. 35 mm <sup>2</sup> , 50 mm <sup>2</sup> and 95 mm <sup>2</sup> ,120 mm <sup>2</sup> , 3.5 core, 1100 volt, LT AB or XLPE Cable to provide 3 phase balance load to various consumer to avoid cause of PVC Burrant or fire cases in the LT Sides from various s/stns in(E)Section Garola under ESD Bhannour, No. of Units-1, Total Cost-4.00	Garola (8020)	

6.13	Est. for Aug. of 11/0.4 25 kva s/stn to 100 kva near Rest house Bharmour in Bhannour-1 under ESD Bharmour, No. of Units-1, Total Cost-2.90	Bharmour (8215)	
6.14	Est. for prov. Proposed 25KVA s/stn Chunjadi a/w HT & LT Line in ES BMR-11 UESD Bharmour, No. of Units-1, Total Cost-10.50	Suppa(8196)	
6.15	Estimate for Prov. Replacement of damaged/rotten PVC wires of various consumers in (E) Section Bharmour-1 under (8215) ESD Bharmour, No. of Units-1, Total Cost-2.40	Bharmour (8215)	
6.16	Estimate for Prov. Replacement of damaged/rotten PVC wires of various consumers in (E) Section Bharmour-11 under ESD Bharmour, No. of Units-1, Total Cost-2.10	Bharmour (8215)	
6.17	Estimate for Prov. Replacement of damaged/rotten PVC wires of various consumers in (E) Section Laba) under ESD Bharmour, No. of Units-1, Total Cost-2.60	Labat (8199)	
6.18	Estimate for Prov. Replacement of damaged/rotten PVC wires of various consumers in (E) Section Garola under ESD Bharmour, No. of Units-1, Total Cost-2.50	Garola (8020)	
6.19	Estimate for Prov. Replacement of damaged/rotten PVC wires of various consumers in (E) Section Holi under ESD Bharmour, No. of Units-1, Total Cost-3.00	Holi (8069)	
	<b>Total amount approved</b>		<b>2132.46</b>

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